

High Court of Jharkhand, Ranchi

Notice Inviting Tender

Ref. No. 312...../Accts.

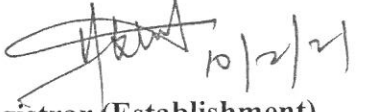
Dated: 10.02.21

Sealed tenders are invited from the authorized dealers of Fire Extinguisher equipments for installation of 01 (one) Modular Automatic Type Fire Extinguisher, Cap - 5 kg (Automatic Provision) and 01 (one) 9 Volt DC battery operated standalone in data centre near gate no. 04 of the Court.

Interested authorized dealers are requested to submit their sealed tender in the Office of the undersigned within the specified period i.e. till 20/02/2021.

Any further details may be collected from the Establishment Section of the Court during 10:30 A.M. to 04.30 P.M. on any working days.

Last Date:- 20/02/2021


Registrar (Establishment)
High Court of Jharkhand, Ranchi

Note:-

1. Price quoted must be inclusive of all taxes.
2. No tender will be entertained after due date.
3. Tender received without OEM/Manufacturer authorization letter will not be entertained.